- (c) whether Government propose to privatise- the housing activities in the cities, particularly metropolitan cities; and
 - (f) if so, the steps taken in that direction?

THE MINISTER OF URBAN AFFAIRS **EMPLOYMENT** (SHRI RAM JETHMALANI): (a) Yes, Sir. The Working Group on Urban Housing has estimated the extent of housing shortage in urbin areas in 1997 as 7.57 million dwelling units.

- National (b) The Agenda for Governance envisages construction of 20 lakh additional houses each year in the country, out of which 7 lakh houses will be constructed in urban areas. The State wise break up of the additional target was discussed in the Conference of State Housing Ministers -held recently. The Central Government would function as facilitator and would ensure that housing finance and appropriate technology is made available. The legal and regullatory reforms are being taken up to given a boost to housing activity. The States will be working towards achievement of targets fixed under the Action Plan for implementation of the Agenda Governance.
- (c) and (d) Nearly 3/4th of housing activity is undertaken by private and household initiatives. Involvement private sector to take up house construction activity for all section will be an important element of the proposed Action: Plan. Non Govt. Organisations and Cooperative Sector will also play a significant role in achievement of targets. However, LIG & EWS group will continue to get the facility of concessional interest rate. However, the manner and extent to which the private sector is to be involved, would need to be worked out by the respective States.

LPG Godowns sites in Trans-Yamuna

2901. SHRIMATI VEENA VERMA; Will the MINISTER OF URBAN

- AFFAIRS AND EMPLOYMENT be pleased to refer to the answer to Unstarred Question 1077, given in the Rajya Sabha on July 31, 1997 and state;
- (a) whether the four LPG godowns sites in Serivce Centre No. 11 near Chilla Dallupura in Trans-Yamuna Delhi have since been identified and approved by the competent authority of the DDA;
- (b) if so, what sites have been demarcated, allotted and handed over to the incumbent LOI holders of LPG distributorship awaiting their turn for around four years; and
- (c) if not, at what stage matter stands at present?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN **AFFAIRS** AND **EMPLOYMENT** (SHRI BANDARU DATTATREYA): (a) to (c) Yes, Sir, The following LPG Godown sites near Chilla Dallupura in Trans-Yamuna Delhi have been allotted to the LOI holders of LPG Distributorship on the basis of their seniority in a draw held on 26.6.98 by D.D.A:-

- 1. 89, Dallupura Service Centre II.
- 2. 91, Dallupura Service Centre II.
- 3. 90, Dallupura.
- 4. 88, Dallupura.

Construction of Park In DIZ Area

2902. SHRI RAJ NATH SINGH: Will the MINISTER OF URBAN AFFAIRS AND EMPLOYMENT be please to state:

- (a) whether there is any proposal under Government's consideration regarding the construction of a park in DIZ area, Sector-4, Raja Bazar, New Delhi;
 - (b) if so, that details thereof;
- (c) whether it is a fact that a number of representations have been submitted by the resident of the colony in this regard; and